| | | | | | | | Annexure | e-7 | _ | | | · | |
|-----------|-------------|------------------|---------|------------------------------|-----------|--------------|--------------|--|-------------|-----------|-----------------|-----------------------------|--|
| Name of t | the Corpora | te Debtor | | Bhrigu Infra Private Limited | | | | Date of Commencement of CIRP 29/03/2022, Order r | | | | rder received on 05/04/2022 | |
| | | | | | | List of C | reditors as | on 03.07.202 | 22 | | • | | |
| | | | | | List | of operation | al creditors | (Governme | ent Dues) | | | | |
| | | | | | | | | | | | | | |
| | | | | | | | | | | | Amount in Rs. | | |
| Sl.No. | Name of | Details of claim | | Details of claim admitted | | | Amount | Amount of | Amount of | Amount of | Remarks, if any | | |
| | creditor | rece | ived | | | | | of | any Mutual | claim not | claim under | | |
| | | Date of | Amount | Amount of | Nature of | Whether | % of | contingen | dues, that | admitted | verification | | |
| | | receipt | claimed | claim | claim | related | voting | t claim | may be set- | | | | |
| | | _ | | admitted | | party? | share in | | off | | | | |
| | | | | | | , | CoC | | | | | | |
| Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | Nil | NAP | |